

National Company Law Tribunal

Allahabad Bench

CP No. 86/241-244/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *M/S Shivgaurh Resorts Ltd & ors*

SECTION OF THE COMPANIES ACT/ I & B CODE: *397/398 of the Companies act of 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>IMRAN KHAN</i>	<i>Advocate</i>	<i>Petitioner</i>	<i>Imran</i>
<u>2.</u>	<i>Anil Kumar</i>	<i>PCS</i>	<i>Resp. 1, 3-5, 7-10</i>	<i>Anil K.</i>

C.P. No. 86/241-244/ALD/2017

Shri Imran Khan proxy for Gopal Mishra. Shri Anil Kumar for the Respondent in the present matter. The arguments from the petitioner side were heard. Since, this Bench is not available for further hearing in the matter. Therefore, the case is adjourned for *denovo* hearing for argument.

The matter to be listed on 20th March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)

Sd
H.P. Chaturvedi,
Member(Judicial)